

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1175**  
ANSWERED ON 30.07.2024

**GAP BETWEEN EV AND ICE VEHICLE**

**1175 SHRI S JAGATHRATCHAKAN:**

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government subscribes to the view that a comprehensive approach that transcends beyond subsidies is the need of the hour to bridge the gap between Electric Vehicle (EV) and Internal Combustion Engine (ICE) vehicle adoption;
- (b) if so, the details of the initiatives that are proposed to be taken by the Government to ensure that EVs emerge as a promising option to their ICE counterparts; and
- (c) if not, the reasons therefor?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) to (c):** Yes. In addition to subsidy schemes like Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME-India) Scheme, Electric Mobility Promotion Scheme 2024 (EMPS), Production Linked Incentive Scheme for Automobile and Auto Component Industry (PLI-AAT), Production Linked Incentive Scheme for manufacturing of Advanced Chemistry Cell (PLI-ACC), the Central Government on 15.03.2024 notified Scheme to Promote Manufacturing of Electric Passenger Cars in India to attract investments from global EV manufacturers and promote India as a manufacturing destination for e-vehicles. The approved applicant companies will be able to import upto 8000 CBUs (annually) of e-4W manufactured by them with minimum CIF value USD 35,000 at reduced customs duty of 15% provided they set up e-4W manufacturing facilities with a minimum investment of ₹4,150 Crore.

Further, following initiatives have also been taken up by the Government of India to increase the use of electric vehicles in the country: –

- i. GST on electric vehicles and chargers/ charging stations for electric vehicles has been reduced to 5%.
- ii. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- iii. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

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